

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 10.02.2017.

**PRESENT:** SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 179/16  
PETITION NUMBER : TP 198/17  
NAME OF THE PETITIONER (S) : BIOBASE DATABASES INDIA PVT. LTD.  
NAME OF THE RESPONDENT (S) : ----  
UNDER SECTION : 391-394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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v VARUN TALLAM  
9686468888

ADVOCATE

*[Signature]*

ORDER

Counsel for Petitioner is present. Counsel is directed to file two sets of copies of petition. This is the case received from Hon. High Court of Karnataka and hence notices to go to OL, ROC & RD. Registry to issue notices to them.

2. Posted to 13.03.2017.

*[Signature]*  
MEMBER(J)

*[Signature]*  
MEMBER(T)